RAJYA SABHA

Wednesday, the 27th October, 1999/5th Kartika, 1921 (Saka)

The House met at eleven of the clock Mr. Chairman in the Chair.

PROCLAMATION UNDER ARTICLE 356 OF THE CONSTITUTION

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): Sir, I lay on the Table, under clause (2) of article 356 of the Constitution, a copy (in English and Hindi) of the proclamation G.S.R. No. 419 (E) issued by the President on the 9th June, 1999, revoking the Proclamation made by him on the 10th February, 1999, in relation to the State of Goa, under clause (2) of the said article.

[Placed in Library. See No. LT. 3/99]

PAPERS LAID ON THE TABLE Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR): Sir I lay on the Table:

- I. (A). A copy each (in English and Hindi) of the following notifications of the Ministry of Home Affairs under sub-section (3) of section 136 of the Indo-Tibetan Border Police Force Act, 1992:—
 - (i) G.S.R. No. 467 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police Force, Follower Cadre (Group 'C Posts) Recruitment Rules, 1999.
 - (ii) G.S.R. No. 468 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police Force, (Education, Development and Rehabilitation Cadre) Recruitment Rules, 1999.
 - (iii) G.S.R. No. 469 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police, Pioneer Cadre (Group 'B' and 'C posts) Recruitment Rules, 1999.
 - (iv) G.S.R. No. 470 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police Force, Tailor Cadre Recruitment Rules, 1999.
 - (v) G.S.R. No. 471 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police Force Gardener Cadre (Group 'C Posts) Recruitment Rules, 1999.
 - (vi) G.S.R. No. 472 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police Force, Veterinary Cadre (Group 'C') Recruitment Rules, 1999.

- (vii) G.S.R. No. 473 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police Force, Publication and Printing Cadre Recruitment Rules, 1999.
- (viii) G.S.R. No. 474 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police Force, Animal Transport Cadre (Non-Gazetted) Recruitment Rules, 1999.
- (ix) G.S.R. No. 475 (E) dated 29.6.99 publishing the Indo-Tibetan Border Police Force Cobbler Cadre (Group 'C Posts) Recruitment Rules, 1999.
- (x) G.S.R. No. 550 (E) dated 27.7.99 publishing the Indo-Tibetan Border Police Assistant Commandant (Education, Development and Rehabilitation), Recruitment Rules, 1999.
- (xi) G.S.R. No. 552 (E) dated 27.7.99 publishing the Indo-Tibetan Border Police, Veterinary Cadre (Group 'A') Recruitment Rules, 1999.
- (xii) G.S.R. No. 553 (E) dated 27.7.99 publishing the Indo-Tibetan Border Police Force, Telecommunication Cadre (Group 'C Post) Recruitment Rules, 1999.
- (xiii) G.S.R. No. 554 (E) dated 27.7.99 publishing the Indo-Tibetan Border Police Force, Electronic Data Processing Cadre (Group 'C Post) Recruitment Rules, 1999.
- (xiv) G.S.R. No. 573 (E) dated 2.8.99 publishing the Indo-Tibetan Border Police Force, Combatant Ministerial Cadre (Non-Gazetted) Recruitment Rules, 1999.
- (xv) G.S.R. No. 613 (E) dated 31.8.99 publishing the Indo-Tibetan Border Police Force, Inspector (Hindi Translator and Sub Inspector (Hindi Translator) Recruitment Rules, 1999.
- (xvi) G.S.R. No. 614 (E) dated 31.8.99 publishing the Indo-Tibetan Border Police Force, Motor Transport and Motor Mechanic Cadre (Group 'B' and 'C Posts) Recruitment Rules, 1999.
- (xvii) G.S.R. No. 629 (E) dated 9.9.99 publishing the Indo-Tibetan Border Police Force, Telecommunication Cadre (Group 'A' and 'B' Posts) Recruitment Rules, 1999.
- (xviii) G.S.R. No. 636 (E) dated 15.9.99 publishing the Indo-Tibetan Border Police Force, Judge Attorney General (Additional Deputy Inspector General), Additional Judge Attorney General (Commandant), Deputy Judge Attorney General (Deputy

Commandant) and Judge Attorney (Assistant Commandant) Recruitment and Conditions of Service Rule, 1999.

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(xix) G.S.R. No. 130 dated 1.5.99 publishing the National Security Guard (Group 'A' Posts) Recruitment (Amendment) Rules, 1999, under sub-section (3) of Section 139 of the National Security Guard Act, 1986.

[Placed in Library. See No. LT-14/99)

(xx) G.S.R. No. 228 (E) dated 30.3.99 publishing the Vice-President's Pension, Housing and Other Facilities Rules, 1999 providing various facilities to the retired Vice-President under the provisions of the Act under sub-section (2) of section 5 of the Vice President's Pension Act, 1997.

[Placed in Library. See No. LT-15/99]

- (B). Also a Copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 141 of the Border Security Force Act, 1968:—
 - (i) G.S.R. 147 dated 22.5.99 publishing the Border Security Force, Communication (Non-gazetted) Cadre Recruitment Rules, 1999.
 - (ii) G.S.R. 165 dated 5.6.99 publishing the Border Security Force, (Printing Press, Group 'C posts) Recruitment (Amendment) Rules, 1999.
 - (iii) G.S.R. 216 dated 17.7.99 publishing the Border Security Force Junior Engineer (Civil) Combatant (Group 'B' and 'C posts) Recruitment Rules, 1999.
 - (iv) G.S.R. 217 dated 17.7.99 publishing the Border Security Force Engineering set up (Group 'C Combatised, Technical Staff) Recruitment Rules, 1999.
 - (v) G.S.R. 260 (E) dated 13.4.99 publishing the Border Security Force, Chief Law Officers Recruitment and Conditions of Service Rules, 1999.
 - (vi) G.S.R. 294 dated 18.9.99 publishing the Directorate General Border Security Force, Air Wing Officers (Group 'A' and Group 'B* posts) Recruitment Rules, 1999.

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